

**CENTRAL ARREARS DUE TO MADRAS CORPORATION**

3621. **SHRI NANJA GOWDER :**  
**SHRI MURASOLI MARAN :**  
**SHRI KIRUTTINAN :**

Will the Minister of **WORKS, HOUSING AND SUPPLY** be pleased to state :

(a) whether it is a fact that arrears amounting to Rs. 22.58 lakhs are due from the departments of the Central Government to the Madras Corporation since 1954-55; and

(b) if so, the reason for the non-payment of civic tax for such a long time ?

**THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) :** (a) and (b). The information is being collected and will be laid on the Table of the House.

**STUDY OF FAMILY PLANNING PROGRAMME IN THE CONTEXT OF THE DECLINE IN JAPANESE POPULATION**

3622. **SHRI C. K. BHATTACHARYA :** Will the Minister of **HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT** be pleased to state :

(a) whether Government's attention has been drawn to the report recently issued by the Demographic Research Institute of the Welfare Ministry of Japan that because of birth control, Japan's population growth has gone low and harmful consequences are becoming apparent as a result of the low rate of population growth; and

(b) if so, whether Government proposed to study the findings of the report of the Institute in the context of their family planning programme ?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) :** (a) No. Government have not received any copy of this report so far.

(b) When the report is received, Govt. will certainly consider it.

**FORCED VASECTOMY OPERATION****FORCED VASECTOMY OPERATION**

3623. **SHRI C. K. BHATTACHARYA :**  
**SHRI SAMAR GUHA :**

Will the Minister of **HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT** be pleased to state :

(a) whether forced vasectomy operation was performed on a 15 year old boy, Bablu Dey, in West Bengal;

(a) whether the State Health Department has found the operation done in a number of similar cases in some of which the boys were newly married;

(c) whether it is a fact that when the above boy was taken to hospital for repairing the injury, the hospital declared the injury to be irreparable; and

(d) the steps taken to save people from their lives being ruined in this way ?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) :** (a) and (b). Full facts in the matter have been called for from the State Government. The information will be placed on the table of the Sabha as soon as received.

Vasectomy operation programme in the country is on a voluntary basis.

(c) Recanalisation operations have been organised in 28 centres in the country.

(d) Strict instructions have already been issued to all the State Governments in this respect.

**HEART TRANSPLANTATION OPERATION IN BOMBAY**

3624. **SHRI S. K. TAPURIAH :**  
**SHRI BENI SHANKER SHARMA :**

Will the Minister of **HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT** be pleased to state :